MATTERS RAISED WITH PERMISSION

Demand to constitute a Committee to complete the construction work of railway line from Nanded to Bidar

डा. अजीत माधवराव गोपछड़े (महाराष्ट्र): आदरणीय सभापति महोदय, भारत सरकार ने सन् 2018-19 के बजट में नांदेड़-बीदर रेल लाईन के निर्माण की मंजूरी दी थी, लेकिन उसके बाद इस नई रेल लाईन के निर्माण की दिशा में आगे की कोई ठोस कार्रवाई अभी तक नहीं हुई है। महाराष्ट्र और कर्णाटक की आर्थिक, सामाजिक, आध्यात्मिक एवं सांस्कृतिक विकास हेतु नांदेड़-बीदर रेलमार्ग के निर्माण के लिए भारत सरकार से मैं विनम्रतापूर्वक प्रार्थना करता हूँ कि इस कार्य को तत्काल शुरू करने की कृपा की जाए। दोनों राज्यों के अख़बार, जनता एवं किसान भाई-बहन इस रेल लाईन के निर्माण की कार्रवाई अति शीघ्रता से करने की माँग कर रहे हैं। नांदेड़ परम पूज्य श्री गोबिंद सिंह जी महाराज की पुण्य भूमि है और बीदर में परम पूज्य श्री गुरु नानक देव जी महाराज का बहुत बड़ा गुरुद्वारा है, जहाँ देश-विदेश से सिख यात्री के रूप में हमारे लाखों भाई, माता एवं बहनें नांदेड़-बीदर रोड से हर रोज प्रवास करके पवित्र दर्शन करते हैं। माननीय सभापति महोदय, इस यातायात को देखकर इस नई रेल लाईन के निर्माण की कार्रवाई की योजना को अतिशीघ्र कार्यान्वित करने के लिए रेल मंत्रालय, भारत सरकार, महाराष्ट्र, कर्णाटक के उच्च अधिकारियों की समिति का गठन करके इस रेल लाईन को चालू करके इस पवित्र कार्य को योजना को कुल्प करे, धन्यवाद।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Ajeet Madhavrao Gopchade: Dr. Fauzia Khan (Maharashtra) and Dr. Sasmit Patra (Odisha).

Need to address the problems faced by Nurses in the country

DR. V. SIVADASAN (Kerala): Respected Chairman, Sir, thank you for giving me the opportunity for raising an important issue relating to nursing community. Florence Nightingale had said, 'Mankind must make heaven in this world before we can go to heaven.' But, what is the condition of our nurses who are working to create heaven in this world? They are keeping the pledge, 'devote myself to the welfare of the people.'

As per the WHO Guidelines, there should be 3 nurses per 1,000 population. We don't have even half of this number. According to the Indian Nursing Council, we need 60 lakh nurses. We don't have enough hospitals. We don't have enough nurses and they are not getting proper wages! Why is it so? Look at per capita expenditure on healthcare in India. Sir, it is only Rs. 626. In Kerala, it is Rs. 3,311.

Sir, majority of nurses are working in private hospitals and many hospitals do not follow the required Nurse-Patient ratio of 1:4. Even in the public health sector, Nurse-Patient ratio is far from the required norms. Many nurses retire at entry level jobs due to lack of promotion opportunities. Nurses work 9 to 14 hours per day, often doing double shifts. Their starting salary is far below the Minimum Wages. They are forced to enter into contractual bonds with very unfavourable terms and conditions. They work under extremely challenging conditions. Increasing contractualisation in the public sector is increasing their trouble. Even in same hospital, nurses are paid differently, depending on whether they are permanent or on contract! So, there is an urgent need to ensure decent income, career growth and dignity of nursing community. The Government should remember the words of Florence Nightingale that 'Patriotism is not enough. There must be no bitterness or hatred for anyone.' So, taking care of the people is the real patriotism. Thank you very much, Sir.

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Dr. V. Sivadasan: Shri Haris Beeran (Kerala), Shri Manoj Kumar Jha (Bihar), Shri Prakash Chik Baraik (West Bengal), Ms. Dola Sen (West Bengal), Shri A.A. Rahim (Kerala), Shri Jose K. Mani (Kerala), Shrimati Sulata Deo (Odisha), Shrimati Mahua Maji (Jharkhand), Dr. John Brittas (Kerala), Shri P. Wilson (Tamil Nadu), Shri Niranjan Bishi (Odisha), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri Saket Gokhale (West Bengal), Shri Jawhar Sircar (West Bengal), Shri M. Shanmugam (Tamil Nadu), Shrimati Jebi Mather Hisham (Kerala), Dr. Fauzia Khan (Maharashtra) and Shri Ravi Chandra Vaddiraju (Telangana)

Shri Iranna Kadadi. ... (Interruptions)...

श्री ईरण्ण कडाडी (कर्नाटक): धन्यवाद, सभापति महोदय। आपने ...(व्यवधान)...

SHRI JAIRAM RAMESH (Karnataka): Sir, it is not there in the list. ... (Interruptions)...

MR. CHAIRMAN: It is there. ... (Interruptions)... It is there. ... (Interruptions)...

SHRI RANDEEP SINGH SURJEWALA (Rajasthan): Sir, it is not there. ...(Interruptions)...

MR. CHAIRMAN: It is there. ... (Interruptions)... Now, to discuss the issue of corruption..... (Interruptions)...

SHRI PRAMOD TIWARI (Rajasthan): Sir, it is not there. ... (Interruptions)...

MR. CHAIRMAN: Mr. Pramod Tiwari, ask them to take their seats. ...(Interruptions)... Take your seat. ...(Interruptions)...Hon. Members, all of you take your seats. ...(Interruptions)...Please take your seat. ...(Interruptions)... Mr. Bajpayee, you are the Chief Whip of the Party. ...(Interruptions)...Take your seat. ...(Interruptions)....Take your seat. ...(Interruptions)....Take your seat. ...(Interruptions).... I will call you. ...(Interruptions).... Mr. Kiren Rijiju, can you keep them calm? Yes, Jairam Rameshji, what do you have to say?

SHRI JAIRAM RAMESH: Sir, his name is not there in the list. ... (Interruptions)... His name is not in the list that has been uploaded.

MR. CHAIRMAN: It is there.

SHRI JAIRAM RAMESH: No; it is not here, Sir. ... (Interruptions)...

MR. CHAIRMAN: It will be refreshed. ...(Interruptions)...It is there. ...(Interruptions)...

SHRI JAIRAM RAMESH: No, Sir. It is not there. ... (Interruptions)...

MR. CHAIRMAN: It will be refreshed. ...(Interruptions)...I have allowed... ...(Interruptions)...Hon.Members,.....(Interruptions)...

SHRI JAIRAM RAMESH: Sir, you cannot do this.. ... (Interruptions)...

MR. CHAIRMAN: Don't say this. ...(Interruptions)... What do you mean by this? ...(Interruptions)... You say, I cannot do it. ...(Interruptions)... Mr. Chidambaram, take your seat(Interruptions)... All of you take your seats. ...(Interruptions)...

Hon. Members, please take your seats. ...(Interruptions)... Hon. Members, when I had declined Rule 267 notices, I indicated that there is a notice by him and listed in Zero Hour. I said so thrice. ...(Interruptions)...

SHRI JAIRAM RAMESH: Sir, it is not... ... (Interruptions)...

MR. CHAIRMAN: Can you take your seat now? ... (Interruptions)...

SHRI JAIRAM RAMESH: Sir, I am not... ... (Interruptions)....

MR. CHAIRMAN: Do you want me to go further? ... (Interruptions)...

डा. लक्ष्मीकान्त बाजपेयी (उत्तर प्रदेश) : सर, ...(व्यवधान)...

MR. CHAIRMAN: Mr. Bajpayee, if you will again speak without my permission, you are forcing my hands. How can a Member, particularly, holding the position of Chief Whip do like this? ...(Interruptions)...

REGARDING NOTICES RECEIVED UNDER RULE 267-Contd.

MR. CHAIRMAN: Mr. Chidambaram, you wanted to say something. *...(Interruptions)*. Please hear him. Take your seat. Before that, Mr. Chidambaram, when I got notices under Rule 267, in this very House, I said four times that the hon. Member's notice has been admitted and listed. Now, suppose, for some reason it is not reflected, you must believe the Chair. The Chair had indicated so.

SHRI JAIRAM RAMESH: No, Sir; it is not listed.

MR. CHAIRMAN: It is not for the first time. Hear the hon. Member. What is your point, Mr. Chidambaram?

SHRI P. CHIDAMBARAM (Tamil Nadu): Sir, my point is, there is a List of Business.

MR. CHAIRMAN: Yes.